



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

संदर्भ संख्या : 1989/OA-794/23/2023

दिनांक 13/01/2024

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Notice of hearing in Suo Moto matter in re: News item appearing in The Time of India dated 10-12-2023 entitled "Fire Breaks out at chemical factory in UP's Ghaziabad".

Respected Sir,

With reference to the above subject mentioned above the report of the site in compliance of Hon'ble National Green Tribunal notice dated 28.12.2023 in OA No-794/2023. Report is hereby submitted for kind perusal and necessary action please.

Enclosure: Joint report.

Yours Sincerely

(Vikas Mishra)
Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- District Magistrate, Ghaziabad for information
- 3- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 4- Law Officer-I, U.P. Pollution Control Board, Lucknow for information.
- 5- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०

Report with respect to Hon'ble National Green Tribunal notice dated 28-12-2023 in OA No-794/2023

Subject: Notice of hearing in Suo Moto matter in re: News item appearing in The Time of India dated 10-12-2023 entitled "Fire Breaks out at chemical factory in UP's Ghaziabad"

Response by U.P. Pollution Control Board: -

1- In compliance of Hon'ble National Green Tribunal notice dated 28-12-

2023 in OA No-794/2023, inspection of the site was carried out by official of U.P. Pollution Control Board, Ghaziabad on dated 30.12.2023, copy of inspection report is annexed at **Annexure-I**.

2- The matter is concerned to M/s Anand Industries, proprietor Shri Gaurav Kumar S/o Shri Anand Pal, established at Khasra No-98, Sikhera Road Modinagar, Ghaziabad.

3- Unit is engaged in only in trading of Ethyl Acetate and ink. No plant and machinery was found established at the site and no manufacturing activity was found.

4- Shri Gaurav Kumar S/o Shri Anand Pal, proprietor M/s Anand Industries has submitted a letter along with notarized affidavit dated 13.01.2024 and stated that the unit is engaged in only trading work and

no manufacturing activity is being done. Maximum Storage capacity of unit is 20 tons. Copy of letter and affidavit is annexed at **Annexure-II**.

5- Unit representative informed to inspection team that Fire incident took place on 10.12.2023 as garbage out side the unit caught fire. The fire was extinguished with the help of fire department immediately. No person/workers were injured/burnt due to the fire.

The above report is submitted for kind perusal please.



(Vikas Mishra)
Regional Officer
U.P. Pollution Control Board
Ghaziabad

Inspection report with respect to Hon'ble National Green Tribunal notice in OA No-794/2023 of M/s Anand Industries, Khasra No. 98, Sikheda Road Industrial area, Tehsil Modinagar, Ghaziabad.

On the above mentioned subject the inspection of site was carried out by undersigned on dated 30.12.2023. Shri Gaurav Taygi, Proprietor was present as a unit representative during inspection. Inspection report is as follows:-

1. 40 Nos of drums of ethyl acetate (having storage capacity of 200 litters each) were found stored at the unit premises. It was informed by unit representative during inspection that work of trading of ethyl acetate and Ink is only carried out in the unit and no production work is being done in the unit.
2. Building material pertaining to construction activities was found stored. Construction activities were found under progress.
3. There was no plant and machinery found inside the unit premises during inspection.
4. During inspection unit representative told that Fire incident took place on 10.12.2023 as garbage out side the unit caught fire. Fire was extinguished with the help of the Fire Department. It was also told that no person/worker injured/burnt. At the time of inspection photograph taken below:-

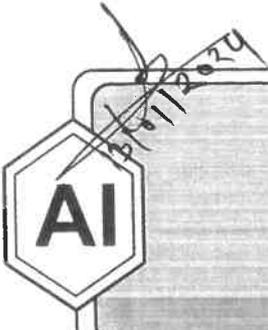


Inspection report is submitted for your kind perusal and necessary action please.

Ankit
(Ankit Chaudhary)
JE

Kunwar Santosh
(Kunwar Santosh Kumar)
AEE

Regional Officer



ANAND INDUSTRIES

Khasra No. 98, Sikhera Road Industrial Area
Modinagar - 201 204, Distt. Ghaziabad (U.P.)

Ref. No. _____

Dated 13/01/2024

सेवा में,

श्रीमान क्षेत्रीय अधिकारी
क्षेत्रीय कार्यालय,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद।

विषय: आपके कार्यालय द्वारा निरीक्षण के उपरान्त मेरी इकाई के सम्बन्ध चाही गयी सूचना के सम्बन्ध में

महोदय

महोदय सादर अवगत कराना है कि मेरी इकाई का निरीक्षण आपके कार्यालय के अधिकारी द्वारा दिनांक 30.12.2023 को किया गया। निरीक्षण के दौरान आप द्वारा इकाई के सम्बन्ध में चाही सूचना के सम्बन्ध में सादर अवगत कराना है कि मेरी इकाई द्वारा इथाइल एसीटेट साल्वेंट और इंक का ट्रेडिंग का कार्य किया जाता है। घटना वाले दिन हमारी इकाई में इथाइल एसीटेट साल्वेंट के 40 ड्रम (200 ली०/ड्रम) कुल 8 टन एवं इंक भण्डारित थी। हमारी इकाई में अधिकतम 100 ड्रम (200 ली०/ड्रम) कुल 20 टन की भण्डारण क्षमता है। मेरी इकाई में किसी भी प्रकार का उत्पादन कार्य नहीं किया जाता है। मेरी इकाई द्वारा अन्य इकाईयों से इथाइल एसीटेट साल्वेंट और इंक का कय कर अन्य इकाईयों को विक्रय किया जाता है।

अवगत कराना है कि दिनांक 10.12.2023 को रविवार था, जिसके कारण मेरी फर्म बन्द थी। मेरे गोदाम के पीछे खाली प्लाट में किसी अनजान व्यक्ति द्वारा कूड़े में आग लगाई गई, जो पीछे की दीवार के सहारे मेरी इकाई में आग पहुंच गयी। मेरी इकाई में रखे हुए इथाइल एसीटेट में आग लग गयी, जिसको फायर बिग्रेड के माध्यम से बुझा दिया गया था। वर्तमान में इकाई में कार्य नहीं किया जा रहा है। आग लगने से कोई भी व्यक्ति/कार्मिक घायल/जला नहीं है।

अग्रेतर अवगत कराना है कि मेरे द्वारा यदि भविष्य में उत्पादन कार्य किया जाता है, तो नियमानुसार उ०प्र० प्रदूषण नियंत्रण बोर्ड एवं सम्बन्धित सभी विभागों से अनुमतियों प्राप्त कर ही उत्पादन किया जायेगा।

प्रार्थी

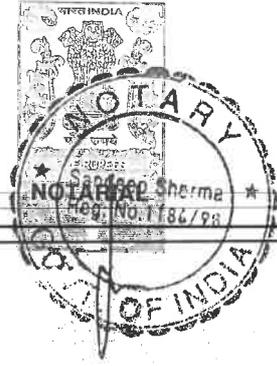
Gai

श्री गौरव कुमार पुत्र श्री आनन्द पाल
प्रोपराईटर मैसर्स आनन्द इन्डस्ट्रीज,
खसरा न० 98 सिखेडा रोड,
मोदीनगर गाजियाबाद।



e-Stamp

Certificate No. : IN-UP35145192484286W CC Name: JITENDRA SINGH
 Certificate Issued Date : 13-Jan-2024 03:31 PM C. NO. 305 CODE: UP1408000
 Account Reference : NEWIMPACC (SV)/ up14080004/ GHAZIABAD SADAR/ UP-GZB HAZIABAD SADAR (UP) M: 78383306
 Unique Doc. Reference : SUBIN-UPUP1408000466353618541678W
 Purchased by : MS ANAND INDUSTRIES
 Description of Document : Article 4 Affidavit
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : MS ANAND INDUSTRIES
 Second Party : Not Applicable
 Stamp Duty Paid By : MS ANAND INDUSTRIES
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



Please write or type below this line

सक्षम अधिकारी: क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड,
गजियाबाद।

शपथकर्ता श्री गौरव कुमार पुत्र श्री आनन्द पाल आयु 45-वर्ष, प्रोपराईटर मैसर्स
आनन्द इन्डस्ट्रीज, खसरा न० 98 सिखेडा रोड, मोदीनगर गाजियाबाद का
स्वामी हूँ। मैं शपथ पूर्वक ब्यान करता हूँ कि:-

- मेरी इकाई का नाम मैसर्स आनन्द इन्डस्ट्रीज जिसका वर्तमान पता खसरा
न०-98 सिखेडा रोड, मोदीनगर गाजियाबाद है।
- मेरी इकाई में केवल इथाइल एसीटेट और इंक का मात्र ट्रेडिंग का कार्य किया
जाता है। मेरी इकाई में किसी भी प्रकार का उत्पादन कार्य नहीं किया जाता
है।
- मेरी इकाई द्वारा अन्य इकाईयों से इथाइल एसीटेट और इंक को कय कर अन्य
इकाईयों को विक्रय किया जाता है।

Ga



13 JAN 2024

Statutory Alert:

- The authenticity of this Stamp certificate should be verified at 'www.shoelastamp.com' or using e-Stamp Mobile App of Stock Exchange.
- Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
- The onus of checking the legitimacy is on the users of the certificate.
- In case of any discrepancy please inform the Competent Authority.

4. दिनांक 10.12.2023 को हमारी इकाई में इथाइल एसीटेट साल्वेंट के 40 ड्रम (200 ली0/ड्रम) कुल 8 टन भण्डारित थे।
5. हमारी इकाई में अधिकतम 100 ड्रम (200 ली0/ड्रम) कुल 20 टन की भण्डारण क्षमता है।
6. मेरी इकाई द्वारा जी0एस0टी0 संख्या 09BDBPK6820K1ZE प्राप्त की गयी है। अवगत कराना है कि दिनांक 10.12.2023 को रविवार था, जिसके कारण मेरी फर्म बन्द थी। मेरे गोदाम के पीछे खाली प्लाट में किसी अनजान व्यक्ति द्वारा कूड़े में आग लगाई गई, जो पीछे की दीवार के सहारे मेरी इकाई में आग पहुंच गयी। मेरी इकाई में रखे हुए इथाइल एसीटेट में आग लग गयी, जिसको फायर बिग्रेड के माध्यम से बुझवा दिया गया था। आग लगने से कोई भी व्यक्ति/कार्मिक घायल/जला नहीं है।
7. वर्तमान में इकाई में कार्य नहीं किया जा रहा है। वर्तमान में इकाई बन्द है।
8. मेरे द्वारा यदि भविष्य में उत्पादन कार्य किया जाता है, तो नियमानुसार उ0प्र0 प्रदूषण नियंत्रण बोर्ड एवं सम्बन्धित सभी विभागों से अनुमतियाँ प्राप्त कर ही उत्पादन किया जायेगा।

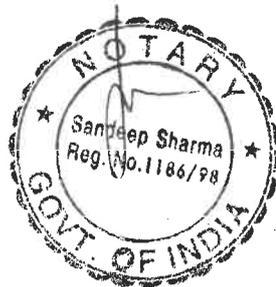
मेरे द्वारा किये गये उपरोक्त कथन सत्य है।

दिनांक 13.01.2024

प्रार्थी

Ga

श्री गौरव कुमार पुत्र श्री आनन्द पाल
प्रोपराईटर मैसर्स आनन्द इन्डस्ट्रीज,
खसरा न0 98 सिखेडा रोड, मोदीनगर
गाजियाबाद।



ATTESTED

(Sandeep Sharma)
Reg. No. 1186/98
NOTARY PUBLIC
Ghaziabad (U.P.)

13 JAN 2024